

SL. No.119

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN, -MEMBER (J)
CORAM: HON'BLE DR. BINOD KUMAR SINHA -MEMBER (T)

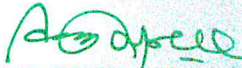
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.05.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.740/7/HDB/2019
NAME OF THE COMPANY	Madhucon Sugars and Power Industries Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Madhucon Sugars and Power Industries Ltd
UNDER SECTION	7 of IBC


ORDER

Learned Counsel for the Financial Creditor appeared via video conference and Learned Counsel for the Corporate Debtor appeared in person.

In view of the withdrawal memo filed by the Financial Creditor, **this Petition is dismissed as withdrawn.**


MEMBER (T)

Ajay


MEMBER (J)